

IN THE NATIONAL COMPANY LAW TRIBUNAL,
NEW DELHI COURT III

Item No. 311

IA-1559/2023 IA-1253/2020 IA-2021/2022 IA-908/2023

In

IB-643(ND)/2018

IN THE MATTER OF:

M/s. Inox Leisure Ltd

.....APPLICANT/PETITIONER

Vs.

M/s. A to Z Barter Pvt. Ltd.

.....RESPONDENT

SECTION

U/s 9 of IBC, 2016

Order delivered on 11.05.2023

CORAM:

SHRI BACHU VENKAT BALARAM DAS, HON'BLE MEMBER (JUDICIAL)

SHRI ATUL CHATURVEDI, HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Liquidator

: Adv. K.D. Sharma

For the Sus. Board

: Adv. Manoj Kr. Garg, Adv. Pulkit Atal,

Adv. Sikhar Tiwari.

ORDER

Due to paucity of time, the matter is adjourned as directed by Hon'ble Members.

Put up on **08.06.2023**.

Sd/-
(Court Officer)